

Haryana Legislative Assembly Speakers And Deputy Speakers Salaries And Allowances (Amendment) Act, 2009

3 of 2009

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AN ACT further to amend the HaryanaLegislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances Act. 1975. Be it enacted by the Legislature of the State of Haryana in the Sixtieth Year of the Republic of India as follows :--

1. Short Title :-

This Act may be called the Haryana Legislative Assembly Speakers and Deputy Speakers Salaries and Allowances (Amendment) Act, 2009.

2. Amendment Of Section 5 Of Haryana Act 3 Of 1975 :-

In section 5 of the Haryana Legislative Assembly Speakers and Deputy Speakers Salaries and Allowances Act, 1975, for the words "a car", the words and sign "two cars", shall be substituted.